

COURT – II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 77 OF 2015

Dated: 12th April, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**Global Energy Pvt. Ltd. ... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Abhishek Munot for R-2

ORDER

List the matter on **11.07.2018**, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)
Technical Member**

**(Justice N.K. Patil)
Judicial Member**

Pr/kt